

**THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH 'A', NEW DELHI**

**Before Dr. B. R. R. Kumar, Accountant Member
Sh. Yogesh Kumar US, Judicial Member**

ITA No. 3595/Del/2019 : Asstt. Year: 2015-16

M/s Akme Projects Ltd., 53, Krishna Market, Near Deshbandhu College, Kalkaji, New Delhi-110019	Vs.	ACIT, Central Circle-15, New Delhi
(APPELLANT)		(RESPONDENT)
PAN No. AAFC4671F		

Assessee by : Sh. K. V. Jain, CA

Revenue by : Sh. P. Praveen Sidharth, CIT DR

Date of Hearing: 01.03.2023

Date of Pronouncement: 23.05.2023

ORDER

Per Dr. B. R. R. Kumar, Accountant Member:

The present appeal has been filed by the assessee against the order of Id. CIT(A)-23, New Delhi dated 28.02.2019.

2. It was brought to the notice that the assessee is before NCLT and the appeal is being dismissed with liberty to the parties to approach the Tribunal after finalization of the proceedings by the NCLT.

3. In the result, the appeal of the assessee is dismissed.
Order Pronounced in the Open Court on 23/05/2023.

Sd/-

**(Yogesh Kumar US)
Judicial Member**

Sd/-

**(Dr. B. R. R. Kumar)
Accountant Member**

Dated: 23/05/2023

Subodh Kumar, Sr. PS